

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18718/2026 ARBP/25/2026	M/S.SADHBHAV ENGINEERINGS LTD.AHEMADABAD,GUJARAT VS GOVERNMENT OF ODISHA	SIDHANT DWIBEDI VS	// (//
2	D-BLAPL/11892/2026 BLAPL/3984/2026	NURAT DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// DISTRICT & SESIONS JUDGE,BHUBANE TR/0000033/2026
3	D-BLAPL/11897/2026 BLAPL/3985/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /152 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000143/2026
4	D-BLAPL/11529/2026 BLAPL/3986/2026	MD.SADAM HUSSAIN @ BABU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
5	D-BLAPL/9589/2026 BLAPL/3987/2026	GADA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /453 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000938/2025
6	D-BLAPL/11136/2026 BLAPL/3988/2026	RAHUL DURGA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BELAGARH /38 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000008/2025
7	D-BLAPL/11782/2026 BLAPL/3989/2026	SRIKANTA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /151 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000766/2026
8	D-BLAPL/9245/2026 BLAPL/3990/2026	SUKUTA MUDULI @ SRIMANTA KUMAR MUDULI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	JANKIA P.S. /120 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000188/2023
9	D-BLAPL/11176/2026 BLAPL/3991/2026	MANOJ KARKIRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISSAMCUTTACK /77 /2020 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000056/2020
10	D-BLAPL/11228/2026 BLAPL/3992/2026	AYUSH KUMAR SINGH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /40 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000008/2026
11	D-BLAPL/11786/2026 BLAPL/3993/2026	SUKANTA KUMAR MOHARANA VS STATE OF ODISHA	MANORANJAN PADHY VS	KHUNTUNI /269 /2025 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000005/2025

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12	D-BLAPL/11343/2026 BLAPL/3994/2026	SOMNATH SAHOO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000142/2025
13	D-BLAPL/11787/2026 BLAPL/3995/2026	ASHUTOSH KUJUR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JHIRPANI P.S. /44 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000521/2026
14	D-BLAPL/11385/2026 BLAPL/3996/2026	RAMAKANTA DALEI @ BABUL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /881 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000882/2025
15	D-BLAPL/11401/2026 BLAPL/3997/2026	GIRISH KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000006/2026
16	D-BLAPL/10912/2026 BLAPL/3998/2026	ROTHIN SARDAR VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /249 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2025
17	D-BLAPL/11922/2026 BLAPL/3999/2026	PRATAP KUMAR ROUT VS STATE OF ODISHA	AMIT KUMAR PATRA VS	EOW,BHUBANESWAR /14 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000017/2025
18	D-BLAPL/10968/2026 BLAPL/4000/2026	SONU @ SONU NIGAM BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /456 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001363/2025
19	D-BLAPL/11409/2026 BLAPL/4001/2026	RAJKUMAR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /41 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000081/2026
20	D-BLAPL/11929/2026 BLAPL/4002/2026	HIMANSHU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP Spl/0000060/2025
21	D-BLAPL/11459/2026 BLAPL/4003/2026	SARAT KUMAR DEY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000082/2023
22	D-BLAPL/11531/2026 BLAPL/4004/2026	DEBADUTTA NAIK @ DEBADATTA NAIK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /102 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000018/2026
23	D-BLAPL/11545/2026	HASIN NAYAK	ARIJEET MISHRA	SEMILLIGUDA /30 /2026

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	BLAPL/4005/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO),JEYPORE(Kor
24	D-BLAPL/11977/2026 BLAPL/4006/2026	PRAMOD KUMAR PATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	Spl/000023/2026 NARASINGHPUR /130 /2016 J.M.F.C.,NARASINGHPUR(Cuttack)
25	D-BLAPL/11795/2026 BLAPL/4007/2026	PINKU @ GOBINDA CHANDRA NAYAK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CT/0000218/2016 ASKA /347 /2025 SPECIAL JUDGE ASKA(Ganjam)
26	D-BLAPL/11576/2026 BLAPL/4008/2026	PRAMOD SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/000010/2025 SONEPUR /56 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)
27	D-BLAPL/11579/2026 BLAPL/4009/2026	PANCHANAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/000008/2026 / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMP
28	D-BLAPL/11937/2026 BLAPL/4010/2026	UJMA SABIR SHEIKH @ UJMA SHEIKH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/000015/2026 SONEPUR /114 /2026 SPECIAL JUDGE,SONEPUR(Sonepur)
29	D-BLAPL/11585/2026 BLAPL/4011/2026	CHIRANJIBI @ CHIRANJIBE BEERO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000031/2026 BAIDYANATHPUR /565 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMP
30	D-BLAPL/11932/2026 BLAPL/4012/2026	HASAN RAZA @ ZIMI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	Spl/0000072/2025 BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
31	D-BLAPL/11669/2026 BLAPL/4013/2026	DINESH RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	TR/0000138/2025 PAIKMAL /110 /2025 A.D.J.,PADAMPUR(Bargarh)
32	D-BLAPL/11927/2026 BLAPL/4014/2026	ARUN MAHTO VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	CT/0000121/2025 SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha)
33	D-BLAPL/11946/2026 BLAPL/4015/2026	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TR/0000114/2024 PURUNAKATAK /31 /2026 J.M.F.C.,HARBHANGA(Baudh)
34	D-BLAPL/11945/2026 BLAPL/4016/2026	ALOK DATTA KANTI VS	SANGRAM KESHARI ROUT VS	CT/0000050/2026 PURUNAKATAK /30 /2026 J.M.F.C.,HARBHANGA(Baudh)

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35	D-BLAPL/11684/2026 BLAPL/4017/2026	STATE OF ODISHA JILU SWAIN @ JILU @ SANU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000049/2026 DHARAKOT PS /326 /2025 A.D.J.,ASKA(Ganjam) ST/0000524/2025
36	D-BLAPL/11991/2026 BLAPL/4018/2026	BULU SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHATILI /72 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000021/2026
37	D-BLAPL/11708/2026 BLAPL/4019/2026	JALENDRA BREKEBEDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /7 /2026 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA CT/0000011/2026
38	D-BLAPL/11880/2026 BLAPL/4020/2026	PRATAP KUMAR MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	MAHANGA /236 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000005/2026
39	D-BLAPL/11994/2026 BLAPL/4021/2026	ANANTA KUMAR PANDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /52 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000002/2026
40	D-BLAPL/11902/2026 BLAPL/4022/2026	NAMJAN MUNDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BISRA /278 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000009/2026
41	D-BLAPL/11948/2026 BLAPL/4023/2026	JADU BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /419 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
42	D-BLAPL/11958/2026 BLAPL/4024/2026	RAJA NAIK VS STATE OF ODISHA	BISWA RANJAN DAS VS	SURADA /450 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) Spl/0000199/2025
43	D-BLAPL/11963/2026 BLAPL/4025/2026	LUTA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /145 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000068/2025
44	D-BLAPL/11965/2026 BLAPL/4026/2026	SARALA MANDAL @ BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /125 /2024 DISTRICT AND SESSIONS JUDGE,MALAKANGAL CRA/0000010/2025
45	D-BLAPL/11975/2026 BLAPL/4027/2026	AMJAD KHAN VS STATE OF ODISHA	MOHAMMAD AKRAM VS	INDUSTRIAL ESTATE PS /79 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000358/2026

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46	D-BLAPL/11979/2026 BLAPL/4028/2026	BHARATA JENA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000067/2026
47	D-BLAPL/11745/2026 BLAPL/4029/2026	CHANDAN KUMAR PATTNAIK @ CHANDAN PATTNAIK VS STATE OF ODISHA	SULOCHANA PATRO VS	BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003274/2025
48	D-BLAPL/11730/2026 BLAPL/4030/2026	KARTIKA SAHU @ KARTIK SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /68 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000123/2026
49	D-BLAPL/11568/2026 BLAPL/4031/2026	BHASKAR PANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARASINGI /213 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000080/2025
50	D-BLAPL/11665/2026 BLAPL/4032/2026	DIBANA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BALLIGUDA /56 /2026 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000089/2026
51	D-BLAPL/11793/2026 BLAPL/4033/2026	TAPAN PADHAN @ TAPUN PADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /273 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000264/2025
52	D-BLAPL/11671/2026 BLAPL/4034/2026	CHARAN NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /29 /2026 J.M.F.C.,ODAGAON(Nayagarh) GR/0000082/2026
53	D-BLAPL/11775/2026 BLAPL/4035/2026	SANKU @ ARUP KUMAR MOHALIK @ ARUP MOHALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	ANANTPUR /43 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000521/2026
54	D-BLAPL/11987/2026 BLAPL/4036/2026	CHINATAMANI MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /79 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000341/2026
55	D-BLAPL/12004/2026 BLAPL/4037/2026	BABU @ SURYAKANTA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /23 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000005/2026
56	D-BLAPL/11990/2026 BLAPL/4038/2026	SUBRAT KHILAR @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ASKA /74 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000300/2026
57	D-BLAPL/11206/2026	MALAYA GADTIA	JNYANANANDA PANDA	BHAWANIPATNA TOWN /61 /2026

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	BLAPL/4039/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL CT/0000132/2026
58	D-BLAPL/12007/2026 BLAPL/4040/2026	PAPU @ MANOJ KUMAR MALLICK VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	SPECIAL CRIME UNIT /1 /2026 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000142/2026
59	D-BLAPL/10854/2026 BLAPL/4041/2026	RUHIA @ RABINDRA SINGH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /769 /2025 A.D.J., SORO(Baleshwar) ST/0000009/2026
60	D-BLAPL/12006/2026 BLAPL/4042/2026	SUSHANTA KUMAR ROUSTRAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000071/2026
61	D-BLAPL/10266/2026 BLAPL/4043/2026	LOKANATH KIMBAKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /129 /2025 SPECIAL JUDGE (POCSO), RAYAGADA(Khordha) TR/0000070/2025
62	D-BLAPL/11999/2026 BLAPL/4044/2026	KANHIYA LAL YADAV VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000012/2026
63	D-BLAPL/11469/2026 BLAPL/4045/2026	NIRAKARA KHANDAYAT VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	BIRMAHARAJPUR /220 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000063/2024
64	D-BLAPL/11969/2026 BLAPL/4046/2026	VIJENDRA SINGH RAJPUT VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000071/2025
65	D-BLAPL/12002/2026 BLAPL/4047/2026	ROSAN @ SARTHAK PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /88 /2026 J.M.F.C.,PATRAPUR(Ganjam) GR/0000159/2026
66	D-BLAPL/11800/2026 BLAPL/4048/2026	KALIA @ SANGRAM LENKA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /353 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000018/2025
67	D-BLAPL/11967/2026 BLAPL/4049/2026	SURAJ SINGH GHOSI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000071/2025
68	D-BLAPL/11959/2026 BLAPL/4050/2026	ANKIT SOLANKI VS	SUCHIT KUMAR NAYAK VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada)

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69	D-CMP/18634/2026 CMP/727/2026	STATE OF ODISHA SK. MOTIUDDIN MAHAMMAD VS YASMIN PARWIN	MAHESWAR MOHANTY VS	TR/0000071/2025 // CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000034/2022
70	D-CMP/17577/2026 CMP/728/2026	MONALISA SAMANATRAY @ MONALISHA SAMANTRAY VS BHABANI SANKAR SWAIN	SIDHARTHA RADHAKRISHNAN VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR Fao/0000047/2025
71	D-CMP/16946/2026 CMP/729/2026	RABINARAYAN MISHRA VS UTPAL MANJARI DEVI	AKSHAYA KUMAR PANDEY VS	// CIVIL JUDGE (JD),PURI(Puri) EXECUTION CASE/0000007/2024
72	D-CMP/17308/2026 CMP/730/2026	JAYANTI BEHERA VS DILESWARI PRADHAN	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh) CS/0000041/2022
73	D-CMP/17484/2026 CMP/731/2026	BHRAMARBAR LENKA VS SATYANANDA LENKA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000198/2012
74	D-CMP/18268/2026 CMP/732/2026	MANIA PATTNAIK VS ARUNDHATI SWAIN	PRASANTA KUMAR SATAPATHY VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) Fao/0000015/2024
75	D-CMP/17021/2026 CMP/733/2026	PRAFULLA CHANDRA PATTANAYAK VS SARAT CHANDRA PATTANAYAK	PRAMOD KUMAR ROUT VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) CS/0000275/2022
76	D-CMP/18755/2026 CMP/734/2026	CHANDRA SEKHAR SAHOO @ BAINA VS BABAJI CHARAN PRUSTY	PRAVAT RANJAN SUTAR VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000091/2026
77	D-CONTC/13483/2026 CONTC/2434/2026	BIDYADHAR NAYAK VS PRABHATI JODIA, TAHASILDAR, LAXMIPUR	SANTOSH KUMAR DASH VS	// () //
78	D-CONTC/15474/2026 CONTC/2435/2026	SUJIT KUMAR NAYAK VS SANTOSH KUMAR NAYAK, OAS(S.S.)	SWADHIN KESARI SINGH VS	// () //
79	D-CONTC/16297/2026 CONTC/2436/2026	SANJAYA KUMAR DANTA VS RAJENDRA GOCHHAYAT, OFS-1(SB)	HARIKRUSHNA PANIGRAHI VS	// () //

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80	D-CONTC/17853/2026 CONTC/2437/2026	SASMITA SETHI VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
81	D-CONTC/17929/2026 CONTC/2438/2026	RADHIKA HEMBRAM VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
82	D-CONTC/9047/2026 CONTC/2439/2026	RAJ KISHORE SETHI VS DIBYAJIBAN SI, GENERAL MANAGER, MAHANADI COALFIELD LTD., ANGUL	ADITI HOTA VS	// 0 //
83	D-CONTC/17897/2026 CONTC/2440/2026	CHANDAN KUMAR GIRI VS DR. N. THIRUMALA NAIK, I.A.S.	BIBHUPRASAD MISHRA VS	// 0 //
84	D-CONTC/17361/2026 CONTC/2441/2026	BASANTA KUMAR PANI VS DR N.THIRUMALA NAIK ,IAS	ADV. VS	// 0 //
85	D-CONTC/17363/2026 CONTC/2442/2026	LOKANATH MOHANTA VS DR N.THIRUMALA NAIK,IAS,	ADV. VS	// 0 //
86	D-CONTC/17367/2026 CONTC/2443/2026	PRAMOD KUMAR LENKA VS DR.N. THIRUMALA NAIK, IAS	ADV. VS	// 0 //
87	D-CONTC/18250/2026 CONTC/2444/2026	SCHOOL FOR THE BLIND, RANIPATNA,BALASORE VS SURESH KUMAR VASHISHTH ,IAS	ADV VS	// 0 //
88	D-CONTC/13519/2026 CONTC/2445/2026	BIBEKANANDA DAS VS SRIKANTA KUMAR PARIJA, TAHASILDAR, MARSHAGHAI	DEEPAK KU SAHOO VS	// 0 //
89	D-CONTC/18638/2026 CONTC/2446/2026	RAJANIKANTA MOHARANA VS BIJAYA KUMAR BARIK, ORS	BHABANI SHANKAR MISHRA VS	// 0 //
90	D-CONTC/19243/2026 CONTC/2447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
91	D-CONTC/19249/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	ADV.	//

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	CONTC/2448/2026	VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT. BHUBANESWAR	VS	0 //
92	D-CONTC/19261/2026 CONTC/2449/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
93	D-CONTC/19252/2026 CONTC/2450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/19251/2026 CONTC/2451/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/19256/2026 CONTC/2452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR OF TREASURIES AND INSPECTION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
96	D-CONTC/19244/2026 CONTC/2453/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/19257/2026 CONTC/2454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
98	D-CONTC/19240/2026 CONTC/2455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS ACCOUNTANT GENERAL (A AND E), ODISHA, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/19258/2026 CONTC/2456/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
100	D-CONTC/19272/2026 CONTC/2457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/19255/2026 CONTC/2458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT	ADV. VS	// 0 //
102	D-CONTC/19264/2026 CONTC/2459/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

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103	D-CONTC/19259/2026 CONTC/2460/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
104	D-CONTC/19274/2026 CONTC/2461/2026	PRINCIPAL SECRETARY TO GOVT. , ODISHA, FINANCE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV VS	// // ()
105	D-CONTC/19247/2026 CONTC/2462/2026	CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
106	D-CONTC/19260/2026 CONTC/2463/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/19267/2026 CONTC/2464/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/17953/2026 CONTC/2465/2026	PRINCIPAL SECRETARY TO GOVT., ODISHA, FINANCE DEPT., BHUBANESWAR ASHOK KUMAR SAHOO VS	UMESH CHANDRA MOHANTY VS	// // ()
109	D-CONTC/19265/2026 CONTC/2466/2026	SHUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/19286/2026 CONTC/2467/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
111	D-CONTC/19269/2026 CONTC/2468/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/19266/2026 CONTC/2469/2026	PRINCIPAL SECRETARY TO GOVT., ODISHA, FINANCE DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
113	D-CONTC/17874/2026 CONTC/2470/2026	PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR RAMACHANDRA MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// // () //

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114	D-CONTC/19285/2026 CONTC/2471/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// ()
115	D-CONTC/19271/2026 CONTC/2472/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	ADV. VS	// ()
116	D-CONTC/19277/2026 CONTC/2473/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVT, ODISHA, FINANCE DEPT., BHUBANESWAR	ADV. VS	// ()
117	D-CONTC/19253/2026 CONTC/2474/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECFRETRY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT., BHUBANESWAR	ADV. VS	// ()
118	D-CONTC/19250/2026 CONTC/2475/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// ()
119	D-CONTC/9894/2026 CONTC/2476/2026	CHINMAYA KUMAR MANDAL VS RAJESH PRABHAKAR PATIL, IAS	MD. GOLAM MADANI VS	// ()
120	D-CONTC/14162/2026 CONTC/2477/2026	SWARNALATA SAHOO VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// ()
121	D-CONTC/16950/2026 CONTC/2478/2026	BIJAY KUMAR SAMANTARAY VS ANANYA DAS, I.A.S	ADV. VS	// ()
122	D-CRLA/11582/2026 CRLA/391/2026	LEMBA@DHANESWAR HEMBRAM@DHANUSHAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	GORUMOHISANI /31 /2019 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000091/2019
123	D-CRLMC/11887/2026 CRLMC/1399/2026	JASABANTA KANHAR @ JOSOBANTA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	//0 C.J.M.,PHULBANI(Kandhamal) 2(B)CC/000004/2023
124	D-CRLMC/12036/2026 CRLMC/1400/2026	BASANTA KUMAR SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 J.M.F.C,TANGI(Khordha) 2(C)CC/000005/2025
125	D-CRLMC/11750/2026	NAJIBUL SK	RASHMI RANJAN DAS	KEONJHAR TOWN /202 /2018

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	CRLMC/1401/2026	VS STATE OF ODISHA	VS	ASST. SESSIONS JUDGE, KEONJHAR(Ke ST/0000053/2018
126	D-CRLMC/11754/2026 CRLMC/1402/2026	NARESH SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /178 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000329/2022
127	D-CRLMC/12055/2026 CRLMC/1403/2026	LAXMIPRIYA MOHANTY VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	BADAMBADI /13 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000039/2025
128	D-CRLMC/11553/2026 CRLMC/1404/2026	RITIK MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 S.D.J.M.,KHURDA(Khordha) ICC/0000105/2024
129	D-CRLMC/12062/2026 CRLMC/1405/2026	SHIVADUTTA NAIK@SIBADATTA NAIK @ SHIVA DUTTA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 C.J.M.,CUTTACK(Cuttack) GR/0000080/2015
130	D-CRLMC/12074/2026 CRLMC/1406/2026	SHIVADUTTA NAIK @ SIBADATTA NAIK @ SHIVA DUTTA NAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 J.M.F.C,CUTTACK(Cuttack) GR/0000255/2020
131	D-CRLMC/12058/2026 CRLMC/1407/2026	KIRTAN MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /154 /2012 J.M.F.C.,KHARIAR(Nuapada) GR/0000317/2012
132	D-CRLMC/12334/2026 CRLMC/1408/2026	DR.SURANATH JYOTISHI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	SAMBALPUR VIGILANCE /79 /2012 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000028/2013
133	D-CRLMC/12094/2026 CRLMC/1409/2026	MOHAN CHARAN MOHANTA VS JYOTSNARANI MAHANTA	PARTHA SARATHI DAS VS	// J.M.F.C,CUTTACK(Cuttack) DV M.C./0000410/2025
134	D-CRLMC/11808/2026 CRLMC/1410/2026	SUMITRA DHAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 EXECUTIVE MAGISTRATE CUM TAHAS CRMC/0000084/2026
135	D-CRLMC/11306/2026 CRLMC/1411/2026	JOGENDRA DALEI VS STATE OF ODISHA	SANGRAM SENAPATI VS	KABISURYANAGAR /294 /2022 A.D.J.,KHALLIKOTE(Ganjam) ST/0000115/2025
136	D-CRLMC/11554/2026 CRLMC/1412/2026	SAMIR KUMAR SWAIN VS	LALIT KUMAR MAHARANA VS	//0 S.D.J.M.,KHURDA(Khordha)

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137	D-CRLMP/11700/2026 CRLMP/588/2026	STATE OF ODISHA CHANDRAKANT BARIHA VS	CHARCHIT PRADHAN VS	ICC/0000105/2024 //0 ()
138	D-CRLMP/11214/2026 CRLMP/589/2026	STATE OF ODISHA SACHIDANANDA PATEL VS	RABI NARAYAN MOHANTY VS	// SUNDARGARH SADAR /55 /2026 ()
139	D-CRLMP/9453/2026 CRLMP/590/2026	STATE OF ORISSA ARANYA MALLIK @ MALLICK VS	RAMANIKANTA PATTANAIAK VS	// MOTANGA /396 /2025 ()
140	D-CRLMP/11910/2026 CRLMP/591/2026	STATE OF ODISHA MANAS RANJAN NAYAK VS	BISWAMBAR MOHANTY VS	// //0 ()
141	D-CRLMP/11325/2026 CRLMP/592/2026	STATE OF ODISHA ALEKHA SAHOO VS	BIPIN KUMAR NAYAK VS	// KAKATAPUR /61 /2026 ()
142	D-CRLMP/11179/2026 CRLMP/593/2026	STATE OF ODISHA SARATA PATRA VS	ACHYUTANANDA PATTANAIAK VS	// // J.M.F.C.,NIMAPARA(Puri) CRMC/0000020/2023
143	D-CRLMP/11847/2026 CRLMP/594/2026	MANISA PATRA @ JENA DR. PRAFULLA KUMAR CHINARA VS	RADHARAMAN DAS NAYAK VS	//0 () //
144	D-CRLMP/11804/2026 CRLMP/595/2026	STATE OF ODISHA NITYANANDA MANDAL VS	ARUN KUMAR BEHERA VS	// BHOGRAI /102 /2026 ()
145	D-CRLMP/11881/2026 CRLMP/596/2026	STATE OF ODISHA AFSANA BEGUM VS	DAMODAR PATRA VS	// //0 ()
146	D-CRLREV/12502/2026 CRLREV/313/2026	STATE OF ODISHA RAJKUMAR ENTERPRISES, BALASORE VS	PRASANTA KUMAR SATAPATHY VS	// KASAFAL MARINE /36 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CRMC/0000179/2025
147	D-CRP/15739/2026 CRP/22/2026	STATE OF ODISHA RABINDRA @ KUMAR BUGUDAI VS SANDHYARANI ROUT	JITENDRA KUMAR MISHRA (2) VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001220/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-EXP/17260/2026 EXP/60/2026	UTTAM KERKETTA VS DR. ARABINDA KUMAR PADHEE IAS	SANJIB MOHANTY VS	// () //
149	D-FAO/18105/2026 FAO/394/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,KALABUDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000305/2017
150	D-FAO/18351/2026 FAO/395/2026	MANOJ KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000191/2019
151	D-FAO/17759/2026 FAO/396/2026	BRAJAHARI PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000792/2015
152	D-FAO/18462/2026 FAO/397/2026	MANAGING COMMITTEE OF SANGRAMI RABISING HIGH SCHOOL, SILATI , NABARANGPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002117/2017
153	D-FAO/18838/2026 FAO/398/2026	SARAT CHANDRA NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001105/2016
154	D-FAO/2130/2026 FAO/399/2026	M/S CHOLA MS GENERAL INSURANCE COMPANY LIMITED , KHURDA VS BABAN @ BAMAN BEHERA	GIRIJA PRASAD DUTTA VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000023/2019
155	D-FAO/17202/2026 FAO/400/2026	BIBHUTI BHUSAN PANIGRAHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000223/2018
156	D-FAO/17615/2026 FAO/401/2026	SUDHANSU KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000174/2015
157	D-FAO/16110/2026 FAO/402/2026	KALYANI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000193/2016
158	D-FAO/16119/2026 FAO/403/2026	DR. JAYASHREE MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000192/2016
159	D-FAO/17101/2026	SABITA RANI MISHRA	AUROBINDA SAHOO	//

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	FAO/404/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000033/2015
160	D-FAO/18834/2026 FAO/405/2026	MANAGING COMMITTEE OF MAA RAMACHANDI VIDYA NIKETAN, UKUNDARA, JAGANNATHPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002293/2017
161	D-FAO/17104/2026 FAO/406/2026	TRUPTI MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000271/2015
162	D-FAO/17902/2026 FAO/407/2026	SIBA SUNDAR DAS VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000579/2015
163	D-FAO/18835/2026 FAO/408/2026	MANAS RANJAN ROUSTRAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002495/2017
164	D-FAO/18832/2026 FAO/409/2026	BRUSHAVA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000063/2017
165	D-FAO/18836/2026 FAO/410/2026	SAROJ KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002500/2017
166	D-FAO/15563/2026 FAO/411/2026	MANAGING COMMITTEE OF PANCHAYAT PANCHASAKTI BIDYAPITHA, BADAMACHHAPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000413/2015
167	D-FAO/17709/2026 FAO/412/2026	ARATI BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000062/2012
168	D-FAO/17724/2026 FAO/413/2026	M.C.OF PANCHAYAT HIGH SCHOOL,MALIGUDA,KALAHANDI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001761/2017
169	D-FAO/17770/2026 FAO/414/2026	M.C. OF SURENDRA KUMAR KANUNGO U.P.(M.E.) SCHOOL, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000292/2019
170	D-FAO/17772/2026 FAO/415/2026	M.C.OF JHALMANI HIGH SCHOOL,DENUAN, KEONJHAR VS	MAHENDRA KUMAR SAHOO	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/18062/2026 FAO/416/2026	STATE OF ODISHA M.C. OF BALUKESWAR DEV HIGH SCHOOL, PIRIJIPUR, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	Gia/0001530/2017 // STATE EDUCATION TRIBUNAL,BHUBA
172	D-FAO/17925/2026 FAO/417/2026	RADHANATH MOHANTY VS JEMA PATRA	MAMATA MISHRA VS	Gia/0001937/2017 // CIVIL JUDGE (JD),JAJPUR(Jajapur) CMA/0000056/2021
173	D-FAO/18067/2026 FAO/418/2026	M.C. OF SAKHI KANAKA MANJARI GIRLS HIGH SCHOOL, KANPUR, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001741/2017
174	D-FAO/18064/2026 FAO/419/2026	M.C. OF PANCHAYAT HIGH SCHOOL, KUSUMI, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000312/2017
175	D-FAO/18389/2026 FAO/420/2026	M.C. OF AHARABANDHA HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000395/2018
176	D-FAO/17616/2026 FAO/421/2026	AJIT KUMAR NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000217/2015
177	D-FAO/18486/2026 FAO/422/2026	PRAMODINI MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000766/2015
178	D-FAO/18490/2026 FAO/423/2026	SURENDRA KUMAR HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000812/2026
179	D-LAA/17771/2026 LAA/64/2026	SAROJ KUMAR PANDA VS LAND ACQUISITION OFFICER, SAMBALPUR	TARUNKANTA PATTANAYAK VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal) LA/0000009/2012
180	D-LAA/44559/2025 LAA/65/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COAST RAILWAY,BBSR VS BHRAMARBARA PARIDA	AJAY KUMAR ROY (SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000339/2022
181	D-MACA/17589/2026 MACA/401/2026	PABITRA MOHANTA VS UTTAM KUMAR JENA	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0001317/2014

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182	D-MACA/17395/2026 MACA/402/2026	PARBATI PATTA VS ALEKHA PRADHAN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000289/2022
183	D-MACA/17570/2026 MACA/403/2026	BALUNKISWAR CHHOTARAY VS BIBEKANANDA NAYAK	DEBASISH PATNAIK VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000098/2018
184	D-MACA/16544/2026 MACA/404/2026	THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS LOCHANA BHOI	SOMNATH ROY VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000032/2023
185	D-MACA/17097/2026 MACA/405/2026	MAKARA KATALI VS JITENDRA DASH	DHANANJAYA MUND VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000099/2021
186	D-MACA/17131/2026 MACA/406/2026	BISWASINI GARDIA VS PUNAM DEVI	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda Mac/0000032/2024
187	D-MATA/4650/2026 MATA/150/2026	SANTOSH KUMAR PATTNAIK VS BISWA MANJARI PATTANAIAK	BISWA CHANDRA MOHANTY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000133/2019
188	D-RSA/18195/2026 RSA/212/2026	SASMITA BISWAL VS LIPIKA BEHERA	UMESH CHANDRA MOHANTY VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000005/2021
189	D-RSA/9278/2026 RSA/213/2026	RABI CHANDRA NAIK VS DULANA MOHAPATRA	AMIT PRASAD BOSE VS	// A.D.J.,ANGUL(Anugul) RFA/0000013/2004
190	D-RVWPET/10656/2026 RVWPET/105/2026	UNION OF INDIA VS BHAGABAN GHIBILA	SIDHARTH SANKAR MOHAPATRA, (SR. PANEL COUNSEL) VS	// () //
191	D-RVWPET/16566/2026 RVWPET/106/2026	UNION OF INDIA VS KANCHANBALA MOHANTY	MANOJ KUMAR PATI,SR. PANEL COUNSEL VS	// () //
192	D-TRP(C)/18426/2026 TRP(C)/124/2026	TRUPTIMAYEE PADHI VS PRABHAKAR PANDA	PRAVASHA PUJAREE PARIDA VS	// // JUDGE FAMILY COURT,GANJAM(Ganja CP/0000084/2026
193	D-TRP(C)/18714/2026	AYASHA DAS	KULDEEP MOHANTY	//

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	TRP(C)/125/2026	VS SUBRAT KUMAR DAS	VS	JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000059/2026
194	D-TRP(C)/18446/2026 TRP(C)/126/2026	SWAGATIKA NAYAK VS BIBHABASHU SHUBHRAMANYUM JENA	TANMAYA KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000026/2026
195	D-TRP(C)/18852/2026 TRP(C)/127/2026	LIMA RANI MISHRA VS SIDHINATH BEHERA	SRINIVAS MOHANTY VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000997/2025
196	D-TRP(C)/19057/2026 TRP(C)/128/2026	MANISHA MUDULI VS SRIKANTA DAS	PRASANTA KUMAR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000132/2026
197	D-TRP(C)/18948/2026 TRP(C)/129/2026	RATNAMAYEE TRIPATHY VS BIJAY KUMAR PANDA	RANJIB DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000185/2025
198	D-TRP(C)/19162/2026 TRP(C)/130/2026	SWAROOPA MOHAPATRA VS SIDHARTH SAMANTARA	SOUMYA MISHRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000228/2026
199	D-WA/17107/2026 WA/628/2026	STATE OF ODISHA VS ADIKANDA BEHERA	AISHWARYA DASH,A.S.C VS	// ()
200	D-WA/17189/2026 WA/629/2026	STATE OF ODISHA VS NIBEDITA DAS	ARABINDA TRIPATHY, A.G.A VS	// ()
201	D-WA/18833/2026 WA/630/2026	PRAKASH CHANDRA KARAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// ()
202	D-WA/14932/2026 WA/631/2026	RABINARAYAN SWAIN VS STATE OF ODISHA	SONITA BISWAL VS	// ()
203	D-WP(C)/18732/2026 WP(C)/13112/2026	JATINDRANATH PRADHAN VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// ()
204	D-WP(C)/18502/2026 WP(C)/13113/2026	M/S J.M. CONSTRUCTION, KALAHANDI VS	ASIT KUMAR DASH VS	// ()

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205	D-WP(C)/18649/2026 WP(C)/13114/2026	UNION OF INDIA M/S.BAISAKHI CONSTRUCTION PVT.LTD., MAYURBHANJ VS DEPUTY DIRECTOR (REVENUE) ESIC, PANCHADEEP BHAWAN, BHUBANESWAR	SOMANATH MISHRA VS	// // 0 //
206	D-WP(C)/18792/2026 WP(C)/13115/2026	BISMITA PATEL VS DEEPAK RANJAN NAIK	GYANENDRA CHANDRA SWAIN VS	// 0 //
207	D-WP(C)/10719/2026 WP(C)/13116/2026	PREMALATA BISWAL VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
208	D-WP(C)/18380/2026 WP(C)/13117/2026	M/S.SHYAM METALICS AND ENERGY LTD.,KOLKATA VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// 0 //
209	D-WP(C)/10721/2026 WP(C)/13118/2026	SAKUNTALA SUBUDHI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
210	D-WP(C)/16700/2026 WP(C)/13119/2026	SUSHAMA ORAM VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
211	D-WP(C)/18993/2026 WP(C)/13120/2026	NARAYAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
212	D-WP(C)/17962/2026 WP(C)/13121/2026	RANJAN KUMAR SINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
213	D-WP(C)/14958/2026 WP(C)/13122/2026	GITANJALI MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
214	D-WP(C)/10717/2026 WP(C)/13123/2026	SARAT SAMANTARAY VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
215	D-WP(C)/15964/2026 WP(C)/13124/2026	PURNA CHANDRA MUDULI VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //

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216	D-WP(C)/17822/2026 WP(C)/13125/2026	KABIBAR PRADHAN VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
217	D-WP(C)/18223/2026 WP(C)/13126/2026	KRUHNASEN MAHAKUR @ KRISHNASEN MAHAKUR VS GM, THE BOLANGIR, NUAPADA , KALAHANDI REGIONAL CO-OPERATIVE MILK PRODUCERS UNION LTD., BALANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
218	D-WP(C)/18378/2026 WP(C)/13127/2026	M/S D.K. ENGINEERING AND CONSTRUCTION, BOLANGIR VS THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD, BHUBANESWA	SIDHANT DWIBEDI VS	// 0 //
219	D-WP(C)/16840/2026 WP(C)/13128/2026	ODISHA STATE COOPERATIVE HANDICRAFT CORPORATION LIMITED, UTKALIKA, KANURDA VS STATE OF ODISHA	KANURDA MISHRA VS	// 0 //
220	D-WP(C)/16841/2026 WP(C)/13129/2026	KAILASH CHANDRA BHUTIA VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
221	D-WP(C)/18583/2026 WP(C)/13130/2026	PANKAJINI PATRA VS STATE OF ODISHA	SITARAM SATAPATHY VS	// 0 //
222	D-WP(C)/15290/2026 WP(C)/13131/2026	SHREE SHREE RADHA BALLAV DEV BIJE JAJARSINGH, KHORDHA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
223	D-WP(C)/18990/2026 WP(C)/13132/2026	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
224	D-WP(C)/17044/2026 WP(C)/13133/2026	SUBHRANSU SRICHANDAN MAHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/17763/2026 WP(C)/13134/2026	JOGENDRANATH DANDSENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
226	D-WP(C)/17186/2026 WP(C)/13135/2026	GOPAL KRUSHNA PANIGRAHI VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
227	D-WP(C)/15387/2026	AUTHORIZED OFFICER, THE URBAN CO-OPERATIVE BANK LTD., CUTTACK	JAJATI KISHORE MOHANTY	//

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	WP(C)/13136/2026	VS REGISTRAR, DEBTS RECOVERY APPEALLATE TRIBBUN, KOLKATA	VS	0 //
228	D-WP(C)/17268/2026 WP(C)/13137/2026	SHASMITA DHAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
229	D-WP(C)/18934/2026 WP(C)/13138/2026	KANCHAN GOUDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
230	D-WP(C)/17054/2026 WP(C)/13139/2026	GAUTAM POLLEYI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
231	D-WP(C)/17058/2026 WP(C)/13140/2026	BIMAL CHANDRA MOHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
232	D-WP(C)/18579/2026 WP(C)/13141/2026	SASMITA MISHRA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	// 0 //
233	D-WP(C)/18975/2026 WP(C)/13142/2026	M/S U-TECH SERVICE VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
234	D-WP(C)/16692/2026 WP(C)/13143/2026	PURNA CHANDRA MOHANTA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
235	D-WP(C)/17807/2026 WP(C)/13144/2026	SATRUGHNA LENKA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/17151/2026 WP(C)/13145/2026	JUDHISTIR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
237	D-WP(C)/18609/2026 WP(C)/13146/2026	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
238	D-WP(C)/18779/2026 WP(C)/13147/2026	DHRUBA CHARAN BEHERA VS	KRISHNA CHANDRA SAHU VS	// 0

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239	D-WP(C)/17969/2026 WP(C)/13148/2026	STATE OF ODISHA CHITARANJAN MOHAPATRA VS	BAMADEV BARAL VS	// // ()
240	D-WP(C)/18612/2026 WP(C)/13149/2026	STATE OF ODISHA DINABANDHU KESHI VS	SWAPNIL ROY VS	// // ()
241	D-WP(C)/18753/2026 WP(C)/13150/2026	STATE OF ODISHA BIJAYA KUMAR BHOI VS	ANUPAM RATH VS	// // ()
242	D-WP(C)/18297/2026 WP(C)/13151/2026	STATE OF ODISHA CHANDRAMANI NAYAK VS	ADYASIDHI MISHRA VS	// // ()
243	D-WP(C)/18022/2026 WP(C)/13152/2026	STATE OF ODISHA SHANTANU KUMAR SAHOO VS	GOURI MOHAN RATH VS	// // ()
244	D-WP(C)/16696/2026 WP(C)/13153/2026	STATE OF ODISHA AJIT CHANDRA HOTA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
245	D-WP(C)/16798/2026 WP(C)/13154/2026	UNION OF INDIA SUBRAT TANDIA VS	ANAM CHARAN PANDA VS	// // ()
246	D-WP(C)/18761/2026 WP(C)/13155/2026	STATE OF ODISHA NARASINGH BHOI VS	ANUPAM RATH VS	// // ()
247	D-WP(C)/18666/2026 WP(C)/13156/2026	STATE OF ODISHA M/S.ANNAPURNA AGRICULTURE AGENCIES.,GANJAM VS	BHABANI PRASAD MOHANTY VS	// // ()
248	D-WP(C)/18318/2026 WP(C)/13157/2026	THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, RAJASWA VIHAR, BHUBANESWAR COMMISSIONERATE SURESH KUMAR ROUT VS	DEBASIS SAHOO VS	// // ()
249	D-WP(C)/16801/2026 WP(C)/13158/2026	STATE OF ODISHA RIZI MOHANTY VS	ANAM CHARAN PANDA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/18536/2026 WP(C)/13159/2026	KAHNU CHARAN MALLIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
251	D-WP(C)/16366/2026 WP(C)/13160/2026	DIPANKAR RAY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
252	D-WP(C)/16044/2026 WP(C)/13161/2026	SANDEEP KUMAR MOHANTY VS MAUMITA DAS MOHAPATRA	MANOJ VERMA VS	// 0 //
253	D-WP(C)/18366/2026 WP(C)/13162/2026	TRINATH SETHY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
254	D-WP(C)/18886/2026 WP(C)/13163/2026	DEBANANDA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
255	D-WP(C)/14588/2026 WP(C)/13164/2026	SHANTASEN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
256	D-WP(C)/19029/2026 WP(C)/13165/2026	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
257	D-WP(C)/18321/2026 WP(C)/13166/2026	SURESH KUMAR ROUT VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
258	D-WP(C)/15132/2026 WP(C)/13167/2026	LACHHAMAN AHIR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
259	D-WP(C)/18422/2026 WP(C)/13168/2026	ARYABRATA MAZUMDAR VS STATE BANK OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
260	D-WP(C)/18215/2026 WP(C)/13169/2026	ORISSA STEVEDORES LTD, CUTTACK VS STATE TRANSPORT AUTHORITY ODISHA ,CUTTACK	JAYDEEP PAL VS	// 0 //
261	D-WP(C)/15528/2026	DR.MADAN MOHAN BEURA	AMIYA KUMAR MOHANTY	//

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	WP(C)/13170/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18320/2026 WP(C)/13171/2026	SURESH KUMAR ROUT VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
263	D-WP(C)/18540/2026 WP(C)/13172/2026	ANKIT SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
264	D-WP(C)/15778/2026 WP(C)/13173/2026	GULZAR AKHTAR VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	// 0 //
265	D-WP(C)/19033/2026 WP(C)/13174/2026	TATA STEEL MINING WORKERS UNION OFFICE VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
266	D-WP(C)/16441/2026 WP(C)/13175/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
267	D-WP(C)/18944/2026 WP(C)/13176/2026	SRIKANTA JENA VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
268	D-WP(C)/16444/2026 WP(C)/13177/2026	SANJULATA JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
269	D-WP(C)/18945/2026 WP(C)/13178/2026	SIDDARTHA MUKHI VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
270	D-WP(C)/18951/2026 WP(C)/13179/2026	CHANDAN PRADHAN VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
271	D-WP(C)/16449/2026 WP(C)/13180/2026	KUNTALA MOHANTA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
272	D-WP(C)/18617/2026 WP(C)/13181/2026	PRAMILA NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// 0

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273	D-WP(C)/16456/2026 WP(C)/13182/2026	STATE OF ODISHA SAGNYA SAGARIKA SAHOO VS	SHASHANKA SHEKHAR PATRA VS	// // 0
274	D-WP(C)/18692/2026 WP(C)/13183/2026	STATE OF ODISHA JAYANTA KUMAR BEHERA VS	SIDHARTHA DAS VS	// // 0
275	D-WP(C)/19036/2026 WP(C)/13184/2026	STATE OF ODISHA M/S SAHEJ VENTURES PRIVATE LIMITED VS	LALITENDU MISHRA VS	// // 0
276	D-WP(C)/18725/2026 WP(C)/13185/2026	STATE OF ODISHA KISHORE BISWAL VS	SURYAKANTA DWIBEDI VS	// // 0
277	D-WP(C)/18368/2026 WP(C)/13186/2026	STATE OF ODISHA BHARATI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
278	D-WP(C)/16857/2026 WP(C)/13187/2026	STATE OF ODISHA RABI NARAYAN SINGH VS	TUSHAR KANTA NAYAK VS	// // 0
279	D-WP(C)/18370/2026 WP(C)/13188/2026	STATE OF ODISHA BHABANI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
280	D-WP(C)/18749/2026 WP(C)/13189/2026	STATE OF ODISHA M/S CITY TRADE ARCADE PRIVATE LIMITED, CUTTACK VS	JANMEAJAYA DASH VS	// // 0
281	D-WP(C)/19059/2026 WP(C)/13190/2026	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR M/S ROURKELA FOOD STUFFS VS	KANANBALA ROY CHOUDHURY VS	// // 0
282	D-WP(C)/16958/2026 WP(C)/13191/2026	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS SURENDRANATH HEMBRAM VS	DHANOJ KUMAR SAHOO VS	// // 0
283	D-WP(C)/18379/2026 WP(C)/13192/2026	STATE OF ODISHA SOCIETY FOR UPLIFTMENT OF POOR THROUGH PEOPLES ORGANISATION RESEARCH AND TRAINING, DEOGARH VS	AKHIL KUMAR SAHOO VS	// // 0
		DISTRICT LABOUR OFFICER, DEOGARH		//

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284	D-WP(C)/19268/2026 WP(C)/13193/2026	MANSWINI PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	D-WP(C)/18787/2026 WP(C)/13194/2026	DR. BIKASH DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
286	D-WP(C)/18400/2026 WP(C)/13195/2026	KAUSARA BEGUM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	D-WP(C)/17818/2026 WP(C)/13196/2026	CHHITA RANJAN MOHAPATRA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
288	D-WP(C)/18704/2026 WP(C)/13197/2026	ANIL KUMAR SA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
289	D-WP(C)/18419/2026 WP(C)/13198/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
290	D-WP(C)/19293/2026 WP(C)/13199/2026	DINABANDHU PATRI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
291	D-WP(C)/18778/2026 WP(C)/13200/2026	SASANKA KUMAR BISWASRAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
292	D-WP(C)/19254/2026 WP(C)/13201/2026	KALINGA KUMAR SWAIN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
293	D-WP(C)/18698/2026 WP(C)/13202/2026	MSP INFRACON PVT.LTD, BHUBANESWAR VS HDB FINANCIAL SERVICES LTD., BHUBANESWAR	BISWAJIT NAYAK VS	// 0 //
294	D-WP(C)/18816/2026 WP(C)/13203/2026	NIRAKAR ROUT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
295	D-WP(C)/19263/2026	KALINGA KUMAR SWAIN	JNYANANANDA PANDA	//

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	WP(C)/13204/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18720/2026 WP(C)/13205/2026	PRATAP KISHORE DAS VS THE COLLECTOR AND DISTRICT MAGISTRATE, PURI	SWARUP KUMAR PATNAIK VS	// 0 //
297	D-WP(C)/19283/2026 WP(C)/13206/2026	SAUDAMINI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
298	D-WP(C)/18858/2026 WP(C)/13207/2026	PRADEEP KUMAR NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
299	D-WP(C)/18862/2026 WP(C)/13208/2026	SARAT KUMAR KACHHIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
300	D-WP(C)/17515/2026 WP(C)/13209/2026	ANANYA SUBHASHMITA SETHI VS STATE OF ORISSA	DAYANIDHI MOHANTY VS	// 0 //
301	D-WP(C)/18956/2026 WP(C)/13210/2026	PABITRA MOHAN GHADEI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
302	D-WP(C)/17605/2026 WP(C)/13211/2026	DIVISIONAL RAILWAY MANAGER(P), EAST COAST RAILWAY, KHURDA ROAD DIVISION, KHURDA VS BINATA NAIK	ANIL KUMAR BHROY VS	// 0 //
303	D-WP(C)/18481/2026 WP(C)/13212/2026	BHABAGRAHI GOCHHAYAT VS CHIEF EXECUTIVE OFFICER(INCHARGE OF CUTTACK DISTRICT) TPCODL, BHUBANESWAR	BIBHUTI BHUSAN DASH VS	// 0 //
304	D-WP(C)/17836/2026 WP(C)/13213/2026	ANIRUDHA POTHAL VS TAHASILDAR, RASULPUR	KUMARBAR NAYAK VS	// 0 //
305	D-WP(C)/19001/2026 WP(C)/13214/2026	PANCHANAN PASAYAT VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
306	D-WP(C)/18182/2026 WP(C)/13215/2026	M/S.BLUE OCEAN E-COMMERCE PRIVATE LTD, BHUBANESWAR VS	BHABANI PRASAD MOHANTY VS	// 0

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307	D-WP(C)/18759/2026 WP(C)/13216/2026	THE ASST.COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BHUBANESWAR RAMAKANTA MOHAPATRA VS THE BLOCK VETERINARY OFFICER	KISHORE KUMAR MISHRA VS	// // 0 //
308	D-WP(C)/19079/2026 WP(C)/13217/2026	NARENDRA KUMAR PANDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
309	D-WP(C)/16560/2026 WP(C)/13218/2026	TRILOCHAN PATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
310	D-WP(C)/19080/2026 WP(C)/13219/2026	PIJUS KANTI MANDAL VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
311	D-WP(C)/18905/2026 WP(C)/13220/2026	DEBENDRA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
312	D-WP(C)/19301/2026 WP(C)/13221/2026	ABHISEK PATTANAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
313	D-WP(C)/19168/2026 WP(C)/13222/2026	KSHITISH KUMAR SETHI VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
314	D-WP(C)/17047/2026 WP(C)/13223/2026	JAFAR KHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
315	D-WP(C)/19136/2026 WP(C)/13224/2026	GREWAL MINERAL AND METALS LLP, KEONJHAR VS UNION OF INDIA	AMIT PATTNAIK VS	// 0 //
316	D-WP(C)/18906/2026 WP(C)/13225/2026	BIJOY CHANDRA JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
317	D-WP(C)/19193/2026 WP(C)/13226/2026	M/S.PRAGATI CHARITABLE TRUST, BHUBANESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //

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318	D-WP(C)/17840/2026 WP(C)/13227/2026	SHIBASHIS SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	D-WP(C)/19032/2026 WP(C)/13228/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
320	D-WP(C)/18967/2026 WP(C)/13229/2026	PRABODH KUMAR BHADRA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD(TPNODL), BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
321	D-WP(C)/19198/2026 WP(C)/13230/2026	M/S. SHANTIPRAVA EDUCATIONAL TRUST(SET), BHADRAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
322	D-WP(C)/17843/2026 WP(C)/13231/2026	RAJ KUMARI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
323	D-WP(C)/17011/2026 WP(C)/13232/2026	RAVI JAISWAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
324	D-WP(C)/19090/2026 WP(C)/13233/2026	MANOTOSH GHARAMI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
325	D-WP(C)/19084/2026 WP(C)/13234/2026	SUNIL BISOI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
326	D-WP(C)/19019/2026 WP(C)/13235/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
327	D-WP(C)/17844/2026 WP(C)/13236/2026	SARADA ROUSTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
328	D-WP(C)/18801/2026 WP(C)/13237/2026	L.K.ASSOCIATES, KORAPUT VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
329	D-WP(C)/19086/2026	MANORANJAN GHARAMI	ADHIRAJ MOHANTY	//

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	WP(C)/13238/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17195/2026 WP(C)/13239/2026	SUBASH MOHAPATRA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
331	D-WP(C)/19020/2026 WP(C)/13240/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
332	D-WP(C)/19000/2026 WP(C)/13241/2026	BHOLANATH PANDEY VS SWAYAM SINDDHA SAHU	MOHAMMED MUSTAQ ANSARI VS	// 0 //
333	D-WP(C)/19188/2026 WP(C)/13242/2026	M/S.JAYADEV INSTITUTE OF SOCIAL SCIENCE AND RESEARCH(JISSR), BHUBANESWAR VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
334	D-WP(C)/17901/2026 WP(C)/13243/2026	SUKANTA ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
335	D-WP(C)/18259/2026 WP(C)/13244/2026	SUSHIL HALDAR VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
336	D-WP(C)/17562/2026 WP(C)/13245/2026	RUDRAKSHI RAJANANDINI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SOUMYA JYOTI BISWAL VS	// 0 //
337	D-WP(C)/13503/2026 WP(C)/13246/2026	NANDINI PATTANAYAK VS UNION OF INDIA	RABI NARAYAN MOHANTY VS	// 0 //
338	D-WP(C)/18812/2026 WP(C)/13247/2026	Dr. RAJAT KUMAR TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
339	D-WP(C)/18773/2026 WP(C)/13248/2026	DR. LOPAMUDRA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
340	D-WP(C)/17693/2026 WP(C)/13249/2026	SAJABATI KHARSEL VS	BINOD KUMAR HATI VS	// 0

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341	D-WP(C)/18813/2026 WP(C)/13250/2026	STATE OF ODISHA Dr. SUBHRAJIT MOHANTY VS	DURGESH NARAYAN RATH VS	// // 0
342	D-WP(C)/15938/2026 WP(C)/13251/2026	STATE OF ODISHA PRADEEP GARDIA @ PRADEEP KUMAR GARDIA VS	PRAJNA SARITA MOHANTY VS	// // 0
343	D-WP(C)/18172/2026 WP(C)/13252/2026	COLLECTOR, SUNDERGARH SANTANU PATRA VS	BIJAYA KUMAR PARIDA 2 VS	// // 0
344	D-WP(C)/18774/2026 WP(C)/13253/2026	STATE OF ODISHA DR. SUBHRASEEMA DAS VS	DURGESH NARAYAN RATH VS	// // 0
345	D-WP(C)/15966/2026 WP(C)/13254/2026	STATE OF ODISHA SUKANTA KUMAR SWAIN VS	SANTOSH KUMAR SWAIN VS	// // 0
346	D-WP(C)/18988/2026 WP(C)/13255/2026	STATE OF ODISHA M/S BAJARANGI AUTO ELECTRONICS, JAGATSINGHPUR VS	DILLIP KUMAR SAHOO VS	// // 0
347	D-WP(C)/18927/2026 WP(C)/13256/2026	THE PRINCIPAL COMMISSIONER OF CGST, BHUBANESWAR BINAPANI BARIK VS	SAMEER KUMAR DAS VS	// // 0
348	D-WP(C)/18119/2026 WP(C)/13257/2026	STATE OF ODISHA DEBENDRA KUMAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0
349	D-WP(C)/17481/2026 WP(C)/13258/2026	STATE OF ODISHA RABINDRA KUMAR PRADHAN VS	MAHESWAR MOHANTY VS	// // 0
350	D-WP(C)/18054/2026 WP(C)/13259/2026	STATE OF ODISHA ANITA GUPTA VS	SAIBRATA RATH VS	// // 0
351	D-WP(C)/17152/2026 WP(C)/13260/2026	STATE OF ODISHA SHAIKH NURUL ISLAM VS	AMARESH TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/18976/2026 WP(C)/13261/2026	KABITA PATTAYAT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
353	D-WP(C)/15889/2026 WP(C)/13262/2026	CHINMAYA KUMAR MUDULI VS STATE OF ODISHA	PRABHUTTA ACHARYA VS	// 0 //
354	D-WP(C)/16965/2026 WP(C)/13263/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
355	D-WP(C)/16520/2026 WP(C)/13264/2026	M/S.GANJAM MANPOWER AND SECURITY PRIVATE LTD., GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
356	D-WP(C)/17721/2026 WP(C)/13265/2026	BIPRABAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
357	D-WP(C)/17986/2026 WP(C)/13266/2026	BAPINI @ BAPINA DEHURY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
358	D-WP(C)/19017/2026 WP(C)/13267/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
359	D-WP(C)/17835/2026 WP(C)/13268/2026	SANDHYA RANI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
360	D-WP(C)/16530/2026 WP(C)/13269/2026	M/S.SOMANATH ENTERPRISES PURSOTAM NAGAR, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
361	D-WP(C)/16987/2026 WP(C)/13270/2026	KAPILESWAR JENA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
362	D-WP(C)/17747/2026 WP(C)/13271/2026	SUDHIR KUMAR SAHU VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
363	D-WP(C)/19039/2026	SEIKH LIYAKAT ALI	SHIB SHANKAR MOHANTY	//

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	WP(C)/13272/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/19003/2026 WP(C)/13273/2026	PREM RATAN PANDA VS STATE OF ODISHA	SOUMYA DEV RAY VS	// () //
365	D-WPCRL/11198/2026 WPCRL/58/2026	BIDYUTLATA SETHI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BHADRAK TOWN /724 /2025 () //
366	D-ABLAPL/6096/2026 ABLAPL/4789/2026	RAJESH ROUT VS STATE OF ODISHA	GOKULANANDA SAHU VS	TALSARA /7 /2026 () //
367	D-ABLAPL/10641/2026 ABLAPL/4790/2026	SIBAJI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /104 /2026 () //
368	D-ABLAPL/11166/2026 ABLAPL/4791/2026	PRAVAKAR SRIRAM VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-15 /16 /2026 () //
369	D-ABLAPL/11411/2026 ABLAPL/4792/2026	JITU @ JITENDRA KUMAR SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /835 /2025 () //
370	D-ABLAPL/11611/2026 ABLAPL/4793/2026	SANJAY MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
371	D-ABLAPL/11615/2026 ABLAPL/4794/2026	HRUSIKESH PANI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
372	D-ABLAPL/11618/2026 ABLAPL/4795/2026	PRATAP KUMAR PAGAD VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
373	D-ABLAPL/11656/2026 ABLAPL/4796/2026	DEBENDRA SAHOO VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	LAXMISAGAR P.S. /230 /2026 () //
374	D-ABLAPL/11664/2026 ABLAPL/4797/2026	JAGABANDHU NAYAK VS	AMITAV TRIPATHY VS	FATEGARH /45 /2017 ()

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375	D-ABLAPL/11751/2026 ABLAPL/4798/2026	STATE OF ODISHA AMANJAY NAYAK @ AMAN VS STATE OF ODISHA	SULOCHANA PATRO VS	// BADABAZAR /470 /2025 ()
376	D-ABLAPL/11767/2026 ABLAPL/4799/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO VS STATE OF ODISHA	MAHES DAS VS	// KHANDAGIRI P.S. /234 /2021 ()
377	D-ABLAPL/11778/2026 ABLAPL/4800/2026	STATE OF ODISHA SUSHANTA MALIK @ SUSANTA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// KUAKHIA /151 /2026 ()
378	D-ABLAPL/11785/2026 ABLAPL/4801/2026	STATE OF ODISHA RAJESWAR PRADHAN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	// CHATRAPUR /38 /2026 ()
379	D-ABLAPL/11955/2026 ABLAPL/4802/2026	STATE OF ODISHA GAUTAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
380	D-ABLAPL/11974/2026 ABLAPL/4803/2026	STATE OF ODISHA PADMINI MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BELPAHAR /73 /2026 ()
381	D-ABLAPL/11980/2026 ABLAPL/4804/2026	STATE OF ODISHA TANUJ RANJAN MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// SUNDARGARH TOWN /168 /2026 ()
382	D-ABLAPL/12028/2026 ABLAPL/4805/2026	STATE OF ODISHA NADEEM KHAN VS STATE OF ODISHA	SATYABRATA DASH VS	// KUJANGA /99 /2026 ()
383	D-ABLAPL/12030/2026 ABLAPL/4806/2026	STATE OF ODISHA PRASANTA KUMAR BALIARSINGH VS STATE OF ODISHA	SATYABRATA DASH VS	// MARKAT NAGAR /72 /2026 ()
384	D-ABLAPL/9407/2026 ABLAPL/4807/2026	STATE OF ODISHA SOUMYA RANJAN BASTIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// BADAMBADI /132 /2026 ()
385	D-ABLAPL/11826/2026 ABLAPL/4808/2026	STATE OF ODISHA SUBHAM SA @ SHUBHAM KUMAR SA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// BURLA /100 /2026 ()

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386	D-ABLAPL/8585/2026 ABLAPL/4809/2026	PARIMAL DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARINE PS AT JAMBO /31 /2026 () //
387	D-ABLAPL/10831/2026 ABLAPL/4810/2026	SALIMA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHANJANAGAR /1247 /2025 () //
388	D-ABLAPL/11074/2026 ABLAPL/4811/2026	BALARAM PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /50 /2026 () //
389	D-ABLAPL/11086/2026 ABLAPL/4812/2026	BIJAY KUMAR DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /122 /2026 () //
390	D-ABLAPL/11694/2026 ABLAPL/4813/2026	CHINMAYA KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /110 /2026 () //
391	D-ABLAPL/11843/2026 ABLAPL/4814/2026	MADAN MOHAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /118 /2026 () //
392	D-ABLAPL/11701/2026 ABLAPL/4815/2026	NARENDRA KUMAR BARIK @ NARENDRA BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /168 /2015 () //
393	D-ABLAPL/11825/2026 ABLAPL/4816/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	PIPLI /224 /2026 () //
394	D-ABLAPL/11960/2026 ABLAPL/4817/2026	SK. SAKAL @ SK. ABDUL KASIM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /103 /2026 () //
395	D-ABLAPL/11968/2026 ABLAPL/4818/2026	SIPUN DAS @ AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /289 /2025 () //
396	D-ABLAPL/6157/2026 ABLAPL/4819/2026	TAPAN KUMAR BHOLA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BOLAGARH P.S. /38 /2026 () //